COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 224 OF 2016

Dated: 16th November, 2018

In the matter of:

M/s K.M. Sugar Mills Ltd. ...Appellant(s)

Vs.

Uttar Pradesh Electricity Regulatory Commission ...Respondent(s)

& Ors.

Counsel for the Appellant(s) : Mr. Majid Durrani

Counsel for the Respondent(s) : Mr. C. K. Rai for R-1

Mr. Rajiv Srivastava Ms. Garima Srivastava Ms. Gargi Srivastava for R.2

ORDER

The court has not assembled today. As agreed by the parties, list the matter for hearing on **24.01.2019**.

COURT MASTER